

Honorary Appointments to Official Jobs

1569. Shri Maheswar Naik: Will the Minister of Home Affairs be pleased to state:

(a) the principles on which honorary appointments to official jobs are made;

(b) the number of such incumbents who draw either a token salary of one rupee or no salary at all; and

(c) whether Government have examined desirability or otherwise of such appointments to official jobs involving high responsibility?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) A copy of the orders containing the basic principles to be adopted in honorary appointments is laid on the Table of the Lok Sabha. [See Appendix II, annexure No. 79].

(b) 46.

(c) Yes. The services of an honorary worker are utilised only in an advisory capacity. The work to be entrusted to persons appointed in an honorary capacity should not be such as would involve exercise of executive, administrative or judicial powers as holders of civil posts, or exercise of authority in the name or on behalf of Government.

Session of U.N. Commission on Narcotics

1570. Shri Raghunath Singh: Will the Minister of Finance be pleased to state whether India is participating in the 17th Session of the U.N. Commission on Narcotics to be held in Geneva?

The Minister of Finance (Shri Morarji Desai): Yes, Sir.

Lok Sahayak Sena Camps in U.P.

1571. Shri S. P. Singh: Will the Minister of Defence be pleased to state:

(a) how many camps have been held in U.P. since the time of the

training period in the Lok Sahayak Sena Scheme was increased to one month; and

(b) how many camps were held in the District of Bulandshahr, and the number of persons given training there?

The Minister of Defence (Shri Krishna Menon): (a) and (b). Since its inauguration on the 1st May, 1955, the training in the Lok Sahayak Sena has always been for 30 days, except in the case of camps in border areas, the duration of which was increased to 60 days with effect from 1st January, 1961.

Between the 1st May, 1955 and the 31st March, 1962, 204 camps including 4 border camps were held in the State of Uttar Pradesh. Of these, 3 were held in the District of Bulandshahr in which 1,336 persons got training.

Financial Aid for the Border Defence

1572. Shrimati Savitri Nigam: Will the Minister of Home Affairs be pleased to state whether the Central Government are intending to extend financial aid for the border defence to Rajasthan and Punjab as it has decided to do in the case of West Bengal?

The Minister of State in the Ministry of Home Affairs (Shri Datar): Assistance has been given to Rajasthan to improve the efficiency of the border policing arrangements. Proposals for the Punjab are under examination.

Aid to Punjab for Flood Relief

1573. Shri Daljit Singh: Will the Minister of Finance be pleased to state the total aid given by the Central Government to the Punjab Government for flood relief operations during the Second Five Year Plan period, year-wise?